## GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:5208 ANSWERED ON:08.05.2012 BSUP AND IHSDP

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## Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the status of implementation of the Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) components under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in various towns/cities in the country, State-wise;
- (b) the budgetary provision made under the said schemes and the number of projects approved, city/town-wise since 2009-10 onwards, year-wise and city/town-wise;
- (c) the Central assistance committed and the percentage of the Central assistance released so far to cities/towns during the above period, State-wise and city-wise; and
- (d) the number of houses sanctioned, presently under construction, the percentage of sanctioned houses completed and houses occupied in various cities/towns in the country during this period?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): State-wise details of projects sanctioned under the Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) components of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) are at Annexure-I and Annexure-II respectively.
- (b): No city-wise budgetary provisions are made. Year-wise budgetary provisions made under BSUP and IHSDP since 2009-10 are as under:

(Rs. In Crores)

Year BSUP IHSDP

BE RE BE RE

2009-10 2524.65 1344.36 1117.58 786.74

2010-11 2357.60 1629.75 1015.43 587.43

2011-12 2928.60 1721.00 1000.20 700.00

Year-wise and city/town-wise details of projects sanctioned under BSUP and IHSDP since 2009-10 onwards are at Annexure-III and Annexure-IV respectively.

- (c): State-wise and city-wise Central assistance committed and the percentage of the Central assistance released so far to cities/towns under BSUP and IHSDP are at Annexure-VI respectively.
- (d): The details of number of houses sanctioned, presently under construction, the percentage of sanctioned houses completed and houses occupied under BSUP and IHSDP schemes during this period in various cities/towns in the country are as under:

BSUP IHSDP

No. of houses sanctioned 147168 150595

Houses under construction 209827 136079

Houses completed 399794 160112

% of sanctioned houses completed 43% 31%

 $\mbox{\%}$  of Houses occupied vs. houses  $\mbox{54\%}$   $\mbox{74\%}$  completed